COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA NO. 42 OF 2015 IN DFR NO. 70 OF 2015

Dated: 16th February, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:-

Ind Synergy Ltd. ….Appellant (s)
Versus
Chhattisgarh State Electricity Regulatory Commission & Anr.
…Respondent (s)

Counsel for the Appellant(s) : Mr. Aashish Bernard

ORDER

IA NO. 42 OF 2015
(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 24.03.2015. Dasti in addition is permitted.

List the matter on ***24.03.2015.***

(Rakesh Nath)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/vg